

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 874 OF 1999

STATE OF KERALA

Appellant (s)

VERSUS

SOMAN

Respondent(s)

(Office report regarding payment of fee to A.C.)

Date: 28/10/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant(s)

Mr. Ramesh Babu M.R., Adv.

For Respondent(s)

Ms. Sunita Sharma, Adv. (A.C.)

UPON hearing counsel the Court made the following

O R D E R

The fees of the amicus curiae is quantified at Rs.750/-.

[ Alka Dudeja ]

Court Master

[ Om Prakash ]

Court Master